## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 118(ND)15 CA. NO.

CORAM:

PRESENT:

SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

**NAME OF THE COMPANY: M/s.** R.K. Gupta & Anr. V/s. Sh. Suresh Manchanda & Ors. M/s. Markettimes TV Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Alisha Chopra (S. Respondont Areho

Salvil Dhawan- Advocate Petitioner Label

For Adv. Abhirar

Agnihatai.

## **ORDER**

Learned counsel for the parties are present. Learned counsel seek and are given 2 weeks' time as last chance to advance the arguments in the matter.

List on 10.11.2016.

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)